

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
UNSTARRED QUESTION NO. 2791
TO BE ANSWERED ON 5TH AUGUST, 2021

GREEN PORTS

2791. SHRI RAJA AMARESHWARA NAIK:
SHRI BHOLA SINGH:
SHRI RAJVEER SINGH (RAJU BHAIYA):
DR. SUKANTA MAJUMDAR:
SHRI VINOD KUMAR SONKAR:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the Government proposes to identify the Green Ports in the country;
- (b) if so, the details thereof;
- (c) the details of the ports declared/proposed to be declared Green Ports including the criteria laid down in this regard;
- (d) whether the Government proposes to handle chemicals and dangerous materials from special yards or docks in the ports;
- (e) if so, the details thereof along with the action taken thereon; and
- (f) the other steps taken to utilize idle and vacant land at several ports in the country?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a),(b)&(c) No Sir. However, Government has undertaken green port initiatives in the major ports so that their environmental performance can be improved. The green port initiatives include acquisition of equipments for monitoring environmental pollution, acquisition of dust suppression systems, setting up of sewage/ waste water treatment plants, setting up of garbage disposal system for ports and ships, developing shore reception facility for wastes from ships, setting up projects for energy generation from renewable energy sources, providing shore power to ships at berths, creating Oil Spill Response (Tier-1) capabilities at all ports, taking actions to improve harbour water quality, inclusion of sustainable practices in terminal design, development and operation, increasing green cover within port premises etc.

(d)&(e) Chemicals and dangerous materials are handled by different ports following guidelines of Petroleum and Explosive Safety Organization (PESO) and International Maritime Dangerous Goods (IMDG) codes.

(f) Utilization of idle and vacant land at several ports in the country is ongoing process including development of port-led industrialization. Allotment of these land is done as per the Policy Guidelines for Land Management by Major Ports. The Government of India simplifies the procedure of allotment of land from time to time.
